

Seventeenth Loksabha

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12.02 hrs.**MESSAGE FROM RAJYA SABHA**

Title: Secretary-General Reported a message from Rajya Sabha that its sitting held on 14th December, 2022 agreed without any amendment to the New Delhi International Arbitration Centre (Amendment) Bill, 2022 which was passed by the Lok Sabha at its sitting held on the 8th August, 2022.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 14th December, 2022 agreed without any amendment to the New Delhi International Arbitration Centre (Amendment) Bill, 2022 which was passed by the Lok Sabha at its sitting held on the 8th August, 2022.”

